GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:1232 ANSWERED ON:17.08.2012 SCHEME OF LARGE REVENUE GENERATING PROJECTS Alagiri Shri S. ;Choudhary Shri Harish

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government assists public-private partnership for development of tourism through the Scheme of Large Revenue Generating Projects;
- (b) if so, the details thereof indicating the type of projects sanctioned under the scheme and funds allocated/released thereunder during each of the last three years and the current year, State/UT-wise;
- (c) the present status of the sanctioned projects, State/UT-wise;
- (d) whether the scheme has been contemplated for benefitting only for higher class and not for general public; and
- (e) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) to (e): The Ministry of Tourism has a scheme of Assistance for Large Revenue Generating (LRG) Projects for development of tourism infrastructure, in order to bring in private sector, corporate and institutional resources as well as techno-managerial efficiency. The projects admissible under this scheme should be of tourist's attraction or used by tourists to generate revenue through levy of fee or user charges on the visitors.

Some of the important items which are covered under this scheme are: Tourist trains, Cruise vessels, Cruise Terminals, Convention Centres, Golf Courses, Health and Rejuvenation facilities and last mile connectivity to tourist destinations, etc.

The subsidy under the scheme has a cap of Rs.50 crore subject to a maximum of 25% of total project cost or 50% of equity contribution of the promoters, whichever is lower. Project sanctioned in this scheme so far are mainly luxury tourist trains, ropeways, development of golf courses, etc. The number of projects, including LRG Projects and amount sanctioned during last three years is given in the Annexure.